

HIGH COURT OF JAMMU & KASHMIR AND LADAKH

(Office of the Registrar General Camp at Jammu)

Subject: Nomination of One Day Training Programme on "POCSO Act and Gender Sensitization with special reference to Combating Gender Stereotypes: A Handbook by Hon'ble Supreme Court of India" in collaboration with Department of Police, J&K on 10.02.2024.

ORDER

No: 154 of 2024 / R.G./G.S

Dated: 06/02/2024

The Judicial Officers as per Annexure "A" are hereby nominated for participating in the subject programme scheduled to be held on 10.02.2024 at Police Auditorium, Gulshan Ground, Jammu.

Besides, all Members of Sexual Harassment Probe Committee for Jammu Wing of High Court of J&K and Ladakh and 02 members each of Gender Sensitization and Local Complaint Committees (GSLCCs) from all the Districts of Jammu Province (except Judicial Officers) are also nominated for participating in the subject programme.

The nominated officers shall report at Police Auditorium, Gulshan Ground, Jammu, at 9:30 AM sharp on the scheduled date.

By Order.


(Shahzad Azeem)
Registrar General

No: 2974-3010 / R.G./G.S

Dated: 06/02/2024

Copy of the above forwarded to the:-

1. Pr. Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh.
2. Secretary to Hon'ble Mr./Mrs. Justice _____

..... For kind information of their Lordship's

3. Registrar Vigilance, High Court of J&K and Ladakh.
4. Director, J&K Judicial Academy, Jammu.
5. Registrar Judicial High Court of J&K and Ladakh, Jammu.

.....for information and with the request to inform all the nominated Members, accordingly.

6. Pr. District and Sessions Judges of Jammu Province.

.....for information and with the request to inform all the nominated Members, accordingly

7. CPC e-Court, High Court of J&K and Ladakh, for information and with the request to upload same on the official web site of the High Court.

8. Incharge Library, High Court of J&K, and Ladakh, Jammu/Srinagar, for information and maintaining the record of the same.
9. Order File.


Registrar General

Annexure-A

S. No.	Name of Judicial Officer	Place of Posting
District and Sessions Judges		
1.	Mr. Ashok Kumar Shavan	Principal District & Sessions Judge Kathua
2.	Mr. Ravinder Nath Wattal	Principal District & Sessions Judge Rajouri
3.	Mr. Haq Nawaz Zarger	Principal District & Sessions Judge, Udhampur
4.	Ms. Sonia Gupta	Principal District & Sessions Judge Reasi
5.	Mr. Suneet Gupta	Principal District & Sessions Judge Baderwah
6.	Mr. R.S Jasrotia	Principal District & Sessions Judge Ramban
7.	Mr. Ashwani Kumar Sharma	Principal District & Sessions Judge, Poonch
8.	Mr. Manjeet Singh Manhas	Principal District & Sessions Judge, Kishtwar
9.	Mr. Yash Pal Sharma	Presiding Officer, Fast Track Court (POCSO), Jammu
10.	Ms. Arti Mohan	Presiding Officer Fast Track Court (POCSO Cases) Srinagar
11.	Mr. Adnan Syed	Addl. District & Sessions Judge Samba
Chief Judicial Magistrates		
12.	Mr. Mehmood Anwar al Nasir	CJM Kishtwar
13.	Ms. Archana Charak	CJM Reasi
14.	Mr. Yahya Firdous Ahanger	CJM Doda
15.	Mr. Manoj Parihar	CJM Udhampur
16.	Mr. Bashir Ahmad Munshi	CJM Ramban
17.	Mr. Manjeet Rai	CJM Rajouri
18.	Ms. Anjum Ara	CJM Jammu
19.	Mr. Madan Lal	CJM Poonch
20.	Ms. Swati Gupta	CJM Kathua
21.	Ms. Preet Simran Kour	CJM Samba
Principal Magistrates (JJBs)		
22.	Ms. Arusa Chowdhary	Jammu
23.	Ms. Ananta Raina	Samba
24.	Mr. Surinder Kumar Thapa	Kathua
25.	Mr. Javed Rana	Poonch
26.	Ms. Mahjabeen Akhter	Rajouri
27.	Mr. Umesh Sharma	Baderwah
28.	Ms. Anjana Rajput	Ramban
29.	Mr. Kartar Singh	Kishtwar
30.	Ms. Malika Sharma	Udhampur
31.	Ms. Arti Devi	Reasi